21.11.2020

Learned PO is on core competence conference on knowledge, skill and perspective development training.
Present: None.

As per direction, put up for the purpose fixed in terms of previous order for

08/12/2020.

(Ahlmad)
21.11.2020

21.11.2020

     Learned PO is on core competence conference on knowledge, skill and perspective development training.

Present: Learned Substitute Addl.PP for the State through VC.

               Mr. Amjad Khan, learned counsel for the accused through VC.

               At request, put up for the purpose fixed for **15/12/2020**.

                                      Ahlmad
                                      21.11.2020

21.11.2020

    Learned PO is on core competence conference on knowledge, skill and perspective development training.

                Fresh application has been received.

Present: Learned Substitute Addl.PP for the State through VC.

               Mr. Vineet Jain, learned counsel for the applicant through VC.

               At request, put up for **23/11/2020**.

                                     **Ahlmad
21.11.2020**

21.11.2020

Learned PO is on core competence conference on knowledge, skill and perspective development training.

Present: Mr. S.N. Shukla, learned counsel for appellant through VC.

Learned Substitute Addl.PP for the State through VC.

At request of counsel for appellant, as he is out of station, put up for

07/12/2020 for the purpose already fixed in terms of previous order.

(Ahlmad)
21.11.2020

21.11.2020

Learned PO is on core competence conference on knowledge, skill and perspective development training.

Present: Mr. Chirag Tuteja, learned counsel for revisionist through VC.

Learned Substitute Addl.PP for the State through VC.

As per direction, put up for the purpose fixed in terms of previous order for

14/12/2020.

(Ahlmad)
21.11.2020